

# LOK SABHA DEBATES

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I

## LOK SABHA

Monday, November 20, 1978/Kartika  
29, 1900 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

MEMBER: SWORN

SHRIMATI INDIRA NEHRU GAN-  
DHI (Chikmagalur)

(Interruptions)\*\*

MR. SPEAKER: Do not record.

## OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, as we meet today after an interval of more than two and a half months, it is my sad duty to inform the House of the passing away of six of our friends, Shri Pattiam Gopalan, Shri N. P. Damodaran, Shri Shambhu Nath Shukla, Shri Deorao S. Patil, Shrimati T. Vedakumari and Dr. Jivraj Mehta.

Shri Pattiam Gopalan was a Member of the Fourth Lok Sabha during the years 1967-70 representing Tellicherry constituency of Kerala State. Earlier, he had been a Member of the Kerala Legislative Assembly during the years 1965-67. He was again elected to Kerala Legislative Assembly in 1977 and was a member of that House till his death. A trade-unionist, Shri Pattiam

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Gopalan took keen interest in the problems of the working classes and served as Secretary of the Peirce Leslie Workers' Union, Tellicherry. He passed away at Thottata near Cannanore on 27th September, 1978 at the young age of 42.

SHRI N. P. Damodaran was a Member of the First Lok Sabha during the years 1952-57 representing Tellicherry constituency of Kerala State. A journalist and social worker, Shri Damodaran was associated with several social, cultural and youth organisations in his home State. A freedom fighter he took active part in the freedom movement and was imprisoned for two years in 1942. He was keenly interested in art and culture and led a troupe of artistes from Kerala to Sri Lanka. Throughout his life he evinced great interest in the field of basic and adult education and development of rural areas. He passed away at New Delhi on 11 October, 1978 at the age of 65.

Shri Shambhu Nath Shukla was a Member of the Constituent Assembly and the Provisional Parliament during the years 1949-52 representing erstwhile State of Vindhya Pradesh and was later a Member of the Fourth Lok Sabha during the years 1967-70 representing Rewa constituency of Madhya Pradesh. He was a Member of Vindhya Pradesh Legislative Assembly and Madhya Pradesh Legislative Assembly during the years 1952-67. In his long political career he served his State in various capacities and held several important offices with distinction. He served as Chief Minister in the erstwhile State of Vindhya Pradesh and subsequently held several portfolios as a Minister in the Madhya Pradesh Government.

\*\*Not recorded

A renowned journalist, he was the editor and founder of several magazines and newspapers. He was an eminent scholar of Hindi and a keen educationist who was responsible for starting several degree colleges. He also served as Vice-Chancellor of Rewa University. A veteran freedom fighter and a Gandhian, he was known for his scholarly pursuits. He played an important role in the formation and emotional integration of the State of Madhya Pradesh. Shri Shukla passed away at Bhopal on 21 October, 1978 at the age of 75.

Shri Deorao S. Patil was a Member of the Third and Fourth Lok Sabha during the years 1962—70, representing Yeotmal constituency of Maharashtra. He was later elected to Rajya Sabha in 1974 and was a member of that House at the time of his death. Earlier, he had been a Member of the Madhya Pradesh Legislative Assembly, Bombay Legislative Assembly and Maharashtra Legislative Assembly during the year 1952—62.

An agriculturist, he was keenly interested in the uplift of the rural masses and was associated with several organisations like Farmers' Parliamentary Forum, Maharashtra State Advisory Committee on Panchayati Raj, Maharashtra State Forest and Rural Development Committee and Land Reforms and Agricultural Labour Committee of the Planning Commission. A social worker, Shri Patil was associated with several social and educational institutions and devoted his energies to the betterment of the weaker sections of the society. As a parliamentarian, he took keen interest in issues pertaining to the uplift of the down-trodden and strongly advocated the removal of untouchability. He passed away at Nagpur on 22nd October, 1978 at the age of 63.

Shrimati T. Vedakumari was a Member of the Second Lok Sabha during the years 1957—62, representing Eluru constituency of Andhra Pradesh. A social worker, she was keenly in-

terested in the welfare of women and served as Secretary of the West Godavari Branch of All India Woman's Conference. She worked ceaselessly for the uplift of women and set up an institution for giving free coaching to women and imparting skill in tailoring and typewriting etc. A recognised artiste in Karnatak music, she broadcast programmes regularly over the AIR. She passed away at New Delhi on 31st October, 1978 at the young age of 47.

Dr. Jivraj Mehta was a Member of the Constituent Assembly during the years 1948-49 and of the Fifth Lok Sabha during the years 1971—77, representing the Amreli constituency of Gujarat. Earlier he had been a Member of Bombay Legislative Assembly and Gujarat Vidhan Sabha during the period 1949—63.

He played a prominent role in the Quit India Movement. He suffered imprisonment in 1932-33 and again during 1942—44.

A major portion of his life was devoted to medical profession in which he attained great eminence. He was President of the Indian Medical Association and All India Medical Conference in 1930 and again in 1945. In 1947, when India attained Independence, he served as Director-General, Health Services and Secretary to the Ministry of Health in the Central Government during 1947-48.

He was Dewan of Baroda in the erstwhile Baroda State during 1948-49.

He was a member of the Governing Body, Council of Scientific and Industrial Research during 1958—62 and also of the Governing Body, All India Institute of Medical Sciences New Delhi during 1957—63.

He helped in the establishment of a University in Baroda and the Institute of Management at Ahmedabad.

He entered the parliamentary field in 1948 when he became a Member of

the Constituent Assembly. This was followed by his election to Bombay Legislative Assembly in 1949 and he became a Minister in the Government of Bombay and held the portfolios of Public Works and Finance, Industry and Prohibition during the period 1949—60. Later, he became the first Chief Minister of Gujarat after the bifurcation of the bi-lingual Bombay State and held that position during 1960—63. In 1963 he was appointed High Commissioner for India in the United Kingdom and Ambassador to the Irish Republic, and he served in that capacity during 1963—66.

He passed away at Bombay on 7th November, 1978 after a prolonged illness at the age of 91. In his death the country has lost an eminent leader, a distinguished physician and administrator and a dedicated patriot.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for short while.*

#### ORAL ANSWERS TO QUESTIONS

##### **Financial Assistance to Agencies for Adult Education**

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\*1. SHRI EDUARDO FALEIRO:

SHRI O. V. ALAGESAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of applications received from voluntary agencies seeking financial assistance to promote Adult Education under the Rs. 200 crore scheme launched recently by Government;

(b) which are the agencies that have submitted such applications; and

(c) the guidelines formulated by Government for disbursement of funds under this project?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):  
(a) 346 applications have been received from 1st April, 1978 to 30th October, 1978.

(b) List attached. [Placed in Library. See No. LT-2774/78]

(c) The guidelines are given in the Scheme of Assistance to Voluntary Agencies working in the field of Adult Education, copies of which are available in Parliament House Library.

SHRI EDUARDO FALEIRO: As per the guidelines which have been submitted by the Government in the "Scheme of Assistance to Voluntary Agencies working in the field of Adult Education," the first point is that communal organisations are out of the Scheme. Yet, I am just bringing to the notice of the Government that this is not going to deter the communal organisation. I have particularly in mind, and I have definite information that RSS is already trying to take advantage of very well-established and very respectable organisations such as the Sarvodaya Movement to infiltrate into them. The RSS will do the work of Sarvodaya movement and money will be collected by Sarvodaya Organisation.

MR. SPEAKER: I will not allow the speech. Please put the question.

SHRI EDUARDO FALEIRO: My question is this. What steps or what measures will the Government take, and in particular, will the Government assure this House that it will appoint a Parliamentary Committee to see that funds of this large Scheme do not go to communal organisations like the